

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI**

(47)

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21-01-2021 AT 10.30 A.M THROUGH  
VIDEO CONFERENCING:**

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**PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : IA/862/IB/2020**

**PETITION NUMBER : CP/1307/IB/2018**

**NAME OF THE PETITIONER(S) : V.Venkata Sivakumar  
(M/S.The Jeypore Sugar Company Ltd)**

**NAME OF THE RESPONDENT(S) : The Chairman & Managing Director  
(IDBI Bank Ltd) & 3 Others**

**UNDER SECTION : 60(5)**  
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**ORDER**

Ld. Liquidator/Applicant Mr. V. Venkata Sivakumar and Ld. Counsel  
Mr. Varun Srinivasan for the Respondent are present.

List all the connected applications on **12.02.2021** for hearing.

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**(ANIL KUMAR B)  
MEMBER (TECHNICAL)**

-sd-

**(R. SUCHARITHA)  
MEMBER (JUDICIAL)**

vs